

NEW INDIAN EXPRESS, Chennai, 20.9.2024

Page No. 4, Size:(24.90)cms X (4.03)cms.



NHRC AT A team sent by NHRC to inquire about the conditions of former workers of the Manjolai tea estate visited the hilly hamlets for the second consecutive day on Thursday. The team met residents of Naalumukku and inquired about allegations that drinking water and power supplies were cut in their area, to force them to shift to the plains



Ms Kim appointed DIG, NHRC

Ms Kim has been appointed as
Deputy Inspector General, National
Human Rights Commission
(NHRC), on deputation basis for a



period of 5 years. She is a 2008 batch IPS officer of Bihar cadre.



मानवाधिकार हनन को गंभीरता से लें: गोयल

नई टिहरी (एसएनबी)। दो दिवसीय जनपद टिहरी के भ्रमण कार्यक्रम पर पहुंचे विशेष मॉनीटर राष्ट्रीय मानवाधिकार आयोग बालकृष्ण गोयल ने जिला सभागार में अधिकारियों के साथ बैठक की। उन्होंने कहा कि स्कूलों में बच्चों को मानव अधिकार की जानकारी दी जाए।

उन्होंने संयुक्त कार्यशाला आयोजित कर लोगों को मानवाधिकार की जानकारी प्रसारित करने की बात भी कही। कहा कि अधिकारी मानवाधिकारों के हनन व उल्लंघन को गंभीरता से लें। उन्होंने आमजन से अपील की कि कहीं भी मानविधिकारों का हनन होता है तो उसकी सूचना मानविधिकार को दें। विशेष मॉनीटर ने वृद्धाश्रम और चाइल्ड केयर होम को लेकर अधिकारियों को दिशा-निर्देश दिए। वाल कृष्ण गोयल ने कहा कि अधिकारी एवं वाल संरक्षण से जुड़े सदस्य अपनी जिम्मेदारियों में कोताही न बरतें। उन्होंने मुख्य चिकित्सा अधिकारी को

जिला कारागार में मेडिकल सुविधाएं बनाए रखने के निर्देश दिये। उन्होंने मनावाधिकार को बेहद अहम बताते हुए इस पर विशेष ध्यान देने पर जोर

दिया। उन्होंने जेल में ई-मुलाकात को प्रमोट करने, आधुनिक तकनीक का उपयोग करने तथा जमानत होने पर किसी भी व्यक्ति जेल में न रखने की बात कही। प्राथमिक स्वास्थ्य एवं सामुदायिक स्वास्थ्य केंद्रों में जनसंख्या के आधार पर ओपीडी के कांउटर एवं डाक्टर की व्यवस्था करने के निर्देश दिए।

वैठक में अपर जिलाधिकारी केके

मिश्रा, मुख्य चिकित्साधिकारी श्याम विजय, सीएमएस अमित राय, सीईओ एसपी सेमवाल, डीईओ वेसिक वीके ढींडियाल, जिला समाज कल्याण अधिकारी केएस

चौहान, डीएसओ मनोज डोभाल, डीपीओ संजय गौरव, जेलर रामेश्वर सिंह राणा, अध्यक्ष जिला वाल कल्याण समिति रमेश चन्द्र रत्डी आदि उपस्थित रहे।



TN : एनएचआरसी ने मंजोलाई श्रमिकों की दुर्दशा पर जांच शुरू की

https://jantaserishta.com/local/tamil-nadu/tn-nhrc-begins-probe-into-plight-of-manjolai-workers-3534792

Renuka Sahu 19 Sep 2024 11:14 AM

तिरुनेलवेली TIRUNELVELI: राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने बुधवार को मंजोलाई एस्टेट श्रमिकों की स्थिति की जांच शुरू की। सूत्रों ने बताया कि पुथिया तिमलगम के नेता डॉ. के. कृष्णास्वामी ने एनएचआरसी में शिकायत दर्ज कराई, तािक तिरुनेलवेली जिले में एस्टेट श्रमिकों की वास्तविक स्थिति की जांच की जा सके, जिसके बाद आयोग ने मामला दर्ज किया।

रिव सिंह और योकेंद्र कुमार त्रिपाठी की दो सदस्यीय टीम ने तिरुनेलवेली में जांच शुरू की। उन्होंने कलेक्टर केपी कार्तिकेयन, एसपी एन सिलंबरासन और केएमटीआर के उप निदेशक एम इलियाराजा से कलेक्ट्रेट में मुलाकात की, जिसके बाद जिला प्रशासन ने दस्तावेज जमा किए।

टीम ने मणिमुथर के पास मंजोलाई एस्टेट का दौरा किया और कृष्णस्वामी के साथ श्रमिकों के घर जाकर जांच शुरू की। टीम ने बताया कि जांच 21 सितंबर तक जारी रहेगी, ताकि एस्टेट श्रमिक अपनी शिकायतों के बारे में बात कर सकें।



India trashes UN report on Indian elections as unwarranted

https://www.uniindia.com/news/india/india-trashes-un-report-on-indian-elections-as-unwarranted/3286442.html

Geneva/New Delhi, Sep 18 (UNI) India has trashed a UN report critical of Indian elections, terming the comments in the report as unwarranted and out of touch with reality, and leading to concerns of bias and lack of objectivity. Anupama Singh, First Secretary, at the Permanent Mission of India, Geneva, giving India's statement under Agenda Item 3: Interactive Dialogue with the Working Group on Enforced and Involuntary Disappearances at the 57th Session of the Human Rights Council (9 September-11 October 2024) said on Tuesday: "We have taken note of the annual report presented by the Working Group (WG) on Enforced and Involuntary Disappearances as well as the thematic report on elections.

"As regards elections, we are proud to have successfully concluded the world's biggest electoral exercise and elected a government that reflects the will of the people. Thus, we find the comments in the report unwarranted and out of touch with reality, leading to concerns of bias and lack of objectivity.

"We would urge the Working Group not to fall prey to motivated political narratives while preparing their report and make greater efforts to uphold the Code of conduct governing their functioning and working methods."

On Human Rights, she said: "As the world's largest democracy, right to life and personal liberty are of paramount importance to us. Our Constitution enshrines human rights as fundamental rights, and a pro-active and independent judiciary upholds them fiercely. The laws made thereunder provide adequate recourse against any aberration, including through the use the writ of habeas corpus."

"Other modes of redressals to complaints of enforced and involuntary disappearance are also available, including the power to undertake suo moto cognizance of such instances by the **National Human Rights Commission**. In appropriate instances, courts and quasi-judicial bodies in India have granted compensation and recommended disciplinary action against erring state official



NHRC begins probe on Manjolai workers plight

https://www.msn.com/en-in/news/India/nhrc-begins-probe-on-manjolai-workers-plight/ar-AA1qOwRj

TIRUNELVELI: National Human Rights Commission (NHRC) started investigating the status of Manjolai estate workers on Wednesday. Sources said, Puthiya Tamilagam's leader Dr K Krishnasamy filed a complaint with the NHRC, to investigate the real situation of the estate workers in Tirunelveli district, following which, the commission filed a case.

The two-member team comprising of Ravi Singh and Yokendra Kumar Tripathy began investigation in Tirunelveli. They met Collector KP Karthikeyan, SP N Silambarasan, and KMTR Deputy Director M Ilayaraja at the collectorate, which is when the district administration submitted documents.

The team visited Manjolai estate near Manimuthar and started their investigation at the workers' doorstep, accompanied by Krishnaswamy.

The team informed that investigation would continue till September 21, allowing the estate workers to talk about their grievances.



Four-day NHRC inquiry begins at Manjolai

https://www.dtnext.in/news/tamilnadu/1-killed-in-sivakasi-cracker-unit-explosion-another-suffers-critical-burns-804383?infinitescroll=1

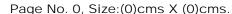
The four-day NHRC inquiry began based on a petition filed by K Krishnasamy, president of Puthiya Tamilzhagam, who sought protection and job security for the Manjolai estate workers as they were asked to go on voluntary retirement by the Bombay Burmah Trading Corporation Limited (BBTC) as they decided to wind up operations and asked the workers to leave under VRS.

DTNEXT Bureau|18 Sept 2024 10:33 PM

madurai: The prevailing grim situation at Manjolai and surrounding estate areas rendering workers jobless, a team from the National Human Rights Commission (NHRC) on Wednesday met with estate workers at Manjolai tea estate in Ambasamudram Taluk of Tirunelveli district. The two-member NHRC team, comprising Deputy Superintendent of Police Ravi Singh and Inspector Yogendra Kumar Tripathi, reached out to the workers at their dwellings and studied their conditions. The four-day NHRC inquiry began based on a petition filed by K Krishnasamy, president of Puthiya Tamilzhagam, who sought protection and job security for the Manjolai estate workers as they were asked to go on voluntary retirement by the Bombay Burmah Trading Corporation Limited (BBTC) as they decided to wind up operations and asked the workers to leave under VRS. BBTC lease period ends in 2028.

Krishnasamy also accompanied the NHRC team during the inquiry. The workers, who want the government to take over the tea estate in Manjolai, raised concerns after the electricity and water supply was suspended. Krishnasamy, in his petition, said the workers solely relied on the tea estate in Manjolai, which became their ancestral homeland, and had been living there for generations. The workers had no source of income after being rendered jobless, which was against their livelihood rights. Citing these, he sought protection for these workers under the SC, ST and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act. Earlier, a meeting was convened at Tirunelveli Collectorate, and the district administration submitted a 1,125-page report on taken regarding the workers to **NHRC** actions the team, sources said.







NHRC begins probe on Manjolai workers' plight

https://www.newindianexpress.com/amp/story/states/tamil-nadu/2024/Sep/19/nhrc-begins-probe-on-manjolai-workers-plight

Express News Service

Updated: 19th Sep, 2024 at 9:31 AM

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The two-member team comprising of Ravi Singh and Yokendra Kumar Tripathy began investigation in Tirunelveli. They met Collector KP Karthikeyan, SP N Silambarasan, and KMTR Deputy Director M Ilayaraja at the collectorate, which is when the district administration submitted documents.

The team visited Manjolai estate near Manimuthar and started their investigation at the workers' doorstep, accompanied by Krishnaswamy.

The team informed that investigation would continue till September 21, allowing the estate workers to talk about their grievances.



NHRC team's probe in Maanjolai tea estate continues

https://www.thehindu.com/news/cities/Madurai/nhrc-teams-probe-in-maanjolai-tea-estate-continues/article68660614.ece

Published - September 19, 2024 08:08 pm IST - TIRUNELVELI

A two-member National Human Rights Commission that began its four-day probe on Wednesday into the alleged human rights violations in Maanjolai tea estate continued to meet tea estate workers on Thursday.

After meeting Collector K.P. Karthikeyan, Superintendent of Police N. Silambarasan and Assistant Director of Kalakkad – Mundanthurai Tiger Reserve's Ambasamudram Division Ilaiyaraja, the NHRC members, Deputy Superintendent of Police Ravi Singh and Inspector of Police Yogendra Kumar Tripati, went to Maanjolai tea estate to start their inquiry with the workers.

After meeting the tea estate workers at Maanjolai on Wednesday evening, the NHRC members, who stayed overnight at Manimuthar, went back to the tea estate on Thursday to meet the workers of Naalumukku and Ooththu, which are part of the Maanjolai tea estate.

While the team met 250 people in Naalumukku till afternoon, it reached Ooththu area around 5.45 p.m. and started meeting the workers separately. They also did not allow others to be present during recording the statements of the workers.

After completing their inquiry in Maanjolai tea estate, the NHRC team is expected to receive information relating to human rights violation, if any, from the public before winding-up the probe on Saturday.



Appointments: Anurag Garg takes over NCB, Brijendra Pratap Singh Chosen as CMD of NALCO

https://egov.eletsonline.com/2024/09/appointments-anurag-garg-takes-over-ncb-brijendra-pratap-singh-chosen-as-cmd-of-nalco/

By Elets News Network 19-September-2024

In recent key appointments, Anurag Garg (IPS: 1993: HP) has been named as the Director General of the Narcotics Control Bureau (NCB) with tenure lasting until May 23, 2026. Meanwhile, the Public Enterprises Selection Board (PESB) has selected Brijendra Pratap Singh for the post of Chairman and Managing Director (CMD) of National Aluminium Company Limited (NALCO). Singh currently serves as Director-in-charge of Burnpur and Durgapur Steel Plant under SAIL.

Additionally, Manoj Kumar (IRS IT: 2003), presently Chief Vigilance Officer (CVO) at Jawahar Lal Nehru Port Authority (JNPA), Mumbai, has been given additional responsibilities as CVO of the Shipping Corporation of India Ltd, Mumbai, for a period of six months.

In another extension, the tenure of Satyendra Kumar (IPS: 2007: RJ), Director in the Ministry of Environment, has been prolonged by three months until December 24, 2024. His central deputation began on September 25, 2017.

Kim (IPS: 2008: BH) has been appointed as Deputy Inspector General (DIG) at the National Human Rights Commission (NHRC) for a five-year term.

Furthermore, Birendra Kumar Mishra (ISS: 2012) has been appointed as Officer on Special Duty (OSD) to the Minister of Panchayati Raj and Fisheries, Animal Husbandry & Dairying, Rajiv Ranjan Singh, until March 31, 2028.



IPS Kim Made DIG In NHRC

https://indianmasterminds.com/news/ips-news/ips-kim-made-dig-in-nhrc-95646/

Ms. Kim is a 2008-batch Bihar cadre IPS officer

Indian Masterminds Bureau

September 19, 2024

The centre, via a circular issued from the Ministry of Home Affairs, has recently mandated IPS Kim to take charge as the Deputy Inspector General (DIG) in the National Human Rights Commission (NHRC) for a five-year term.

The competent authority has approved the appointment of Ms. Kim, a 2008-batch Bihar cadre IPS officer, to the post on a deputation basis for a period of five years or until further orders, whichever is earlier. IPS Kim earlier served as the DIG of the Patna branch of CID.